## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 27.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 178/16	TP 72/17	For compliance of office objections raised by Registry	433( e)	SNJ Synthetics Ltd. Vs Tejkamal Pharmaceutical Pvt. Ltd.

SL.	NAME (IN CAPITAL)	SIGNATURE
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM
1	A	
N.	CHPISTOPHER-E	Advocate For
	9844068311	PETITIONER -

Proxy counsel for petitioner is present. He reported that he has complied the objections raised by the Registry. Registry to verify and put up.

List it on 04.10.2017.

MEMBER (J)

MEMBER (T)